

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI



T.C.P No. 921/(MAH)/2017
CA No.

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)
SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 02.11.2017

NAME OF THE PARTIES: JCC Infrastructure Pvt Ltd
V/s
DBM Geotechnics & Constructions Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Adv. Arun Annikrishna c/o Crawford Bayly & Co	Advocates for operational creditor	
2	Sreyan Dasgupta vs Khaitan & Co	Adv. for operational Debtor	

ORDER

TCP No. 921/I&BP/NCLT/MB/MAH/2017

The Counsel for the Petitioner as well as the Corporate Debtor are present.

At request of the Petitioner's Counsel, list this matter on **13.11.2017**.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)